NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|--------------|---------|---------|--------------------------------|--|
| CA 278/15 | TP 226/16 | Hearing | 621A | BMM Ispat Ltd. | |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. RAWGA RAZAW 98453 71897

S. Agrig Parjan-Pes 6084

Counsel for petitioner is absent. But representative of petitioner company is present. He seeks adjournment.

On his request List it on 09.10.2017.

MEMBER (J)

MEMBER (T)